

DIVISION BENCH

ITEM NO.114

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

**IA No.31/2023, IA No.36/2023, IA No.48/2023, IA No.230/2023,
IA No.231/2023 & IA No.300/2024 IN CP (IB) No.228/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ARYSTA LIFE SCIENCE INDIA LTD V/S COROMANDAL AGRICO PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pranjal Singh, Adv.

: For the RP

Sh. Siddharth Sangal with Sh. Chirag Sharma
& Ms. Richa Mishra, Adv.

: For the CoC

Sh. Srijan Mehrotra, Adv.

: For the Ex-Management

ORDER

IA No.230/2023, IA No.231/2023 & IA No.300/2024

- 1.** Ld. Counsel, Sh. Pranjal Singh is present physically and states that he has recently been engaged on behalf of the RP, and therefore he seeks time to complete the pleadings in the above IAs.
- 2.** Let the rejoinder/ replies wherever required to be filed by the RP within a period of two weeks by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 23rd August, 2024. Pleadings if any, be also completed by the respective parties in the meantime.
- 4.** Other applications be also put up on the same date.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*